

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL
JUDGE (PC ACT) (CBI) ROUSE AVENUE DISTRICT COURTS, NEW DELHI**

CIRCULAR

Sub: Regarding use of unique CISCO Webex ID for Committee Meeting.

It is hereby informed that 37 numbers of CISCO Webex IDs have been provided by the Hon'ble High Court of Delhi for each Court functioning at Rouse Avenue District Courts, New Delhi so that uninterrupted virtual proceedings may be done according to the guidelines of Hon'ble High Court of Delhi. Due to non availability of spare CISCO Webex ID computer Branch is not in a position to convene administrative meeting using any spare ID.

In view of the above, all the Judicial Officers posted in RADC are hereby informed that all the virtual meetings will be convened through the CISCO Webex ID of the Chairperson of the concerned committee.

This circular has been issued with the prior approval of Ld. Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue District Court, New Delhi.

This is computer generated circular and does not requires signature.

Sd/-
(Harish Kumar)
Officer In-charge (Computers)/
Special Judge (PC Act) (CBI),
Rouse Avenue District Courts,
New Delhi.

No. E13358-13427/Computer Branch/RADC/2020

Dated. 12.09.2020

Copy forwarded digitally for information and necessary action to:-

1. All the Judicial Officers at Rouse Avenue District Court, New Delhi.
2. The PS to the Ld. Principal District & Sessions Judge cum Spl. Judge (PC ACT) (CBI), New Delhi.
3. All Branch In-charges, Rouse Avenue District Courts, New Delhi.
4. In-charge, Computer Branch, RADC, New Delhi for being uploaded on the official website.
5. Reader to the undersigned.

Sd/-
Officer In-charge (Computers)/
Special Judge (PC Act) (CBI),
Rouse Avenue District Courts,
New Delhi.